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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPLE BENCH, NEW DELHI

CP-88/2006 in  
OA-924/2004

New Delhi this the 18<sup>th</sup> day of April, 2006.

HON'BLE MR. JUSTICE M.A. KHAN, VICE CHAIRMAN (J)  
HON'BLE SMT. CHITRA CHOPRA, MEMBER (A)

Sh. R.K. Jain,  
S/o late Sh. Sunder Lal Jain,  
R/o H.No. 362 Mohalla Garhi,  
Achhnera - Agra.

..... Petitioner

(through Sh. D.P. Sharma, Advocate)

Versus

Dr. U.S. Raghvan,  
Secretary  
Cum-Director General Posts,  
Ministry of Communication and I.T.  
Department of Posts,  
Dak Bhawan - Sansad Marg,  
New Delhi.

..... Respondent

(through Sh. S.M. Arif, counsel for the respondents.

Order (Oral)

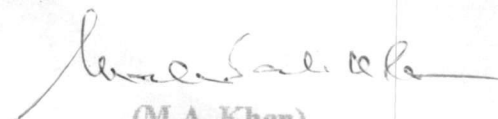
Hon'ble Mr. Justice M.A. Khan, Vice-Chairman(J)

Learned counsel for the respondents has produced a copy of the order of Division Bench of the Hon'ble High Court in WPC 4665-66/2006 dated 27.3.2006 whereby the operation and the implementation of the order of the Tribunal dated 31.1.2006 passed in O.A. NO. 924/2005 as well as the order dated 9.1.2006 passed in R.A. 84/2005 have been stayed.

We are of the considered view that proceedings in present C.P. should not be continued for indefinite period and they are accordingly ~~dismissed~~ Notices are discharged. It will be open to the applicant to approach this Tribunal again in accordance with law at a later stage.



(Chitra Chopra)  
Member (A)



(M.A. Khan)  
Vice Chairman (J)

Lg/